

- (9) SO. 795 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Sixth) Order, 2005.
- (10) S.O. 796 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Seventh) Order, 2005.
- (11) S.O. 798 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Eighth) Order, 2005.
- (12) S.O. 799 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Ninth) Order, 2005. [Placed in Library for (4) to (12). See No. LT-2437/05]
- (13) G.S.R. 387 (E) dated the 9th June, 2005, publishing the Electricity (procedure for Previous Publication) Rules, 2005. [Placed in Library. See No. LT-2438/05]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVNL), for the year 2005-2006. [Placed in Library. See No. LT-2365/05]

Notification of the Ministry of Home Affairs

SHRI SHRIPRAKASH JAISWAL: Sir, I lay on the Table, under subsection (3) of section 141 of the Border Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. 85 dated the 12th March, 2005, publishing the Border Security Force Water Wing Group C Posts Recruitment Rules, 2005. [Placed in Library. See No. LT-2391/05]

Notification of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:

- (1) S.O. 715 dated the 5th March, 2005, publishing the Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.